

High Court of Sikkim
Record of proceedings

MAC App. No. 9 of 2017

Kezang Kazi vs. Karma Chezing Bhutia and Another

BEFORE
HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

04.12.2017

Present: Mr. N.T. Sherpa, Advocate for the Appellant.

Mr. Anil Gurung, Advocate for the Respondent No.1.

None for the Respondent No. 2.

Heard on I.A. No. 1 of 2017, vide which the Appellant seeks to withdraw the matter on grounds of technical defects in the Appeal with liberty to file afresh.

Not opposed.

Considered and allowed.

The Appeal is disposed of with liberty to file afresh, if so advised.

I.A. No. 1 of 2017 and MAC Appeal No. 9 of 2017 stand disposed of.

Judge
04.12.2017

Index : Yes / No
Internet : Yes / ~~No~~

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